## IN THE HIGH COURT OF JAMMU AND KASHMIR AT SRINAGAR

## (THROUGH VIRTUAL MODE)

## **CMAM No.03/2010**

National Insurance Company Ltd.

...Appellant(s)

Through: Mr. N. H. Khuroo, Advocate.

Vs.

Union of India & Ors.

...Respondent(s)

Through: Mr. T. M. Shamshi, ASGI.

**CORAM:** Hon'ble Mr. Justice Sanjay Dhar, Judge

(ORDER) 08.06.2020

Adjourned at the request of learned counsel for the appellant.

List again on 16th of June, 2020.

(Sanjay Dhar) Judge

Srinagar 09.06.2020 "Bhat Altaf, PS"